

(c) No, Sir. However, survey for Haridwar-Kotdwar-Ramnagar new line was completed in 2011-12 and as per the survey report, the cost of construction of this 143 km long new line was assessed as ₹ 1246 crore with the rate of return of (-) 5.98% and the project could not be advanced due to its unremunerative nature.

(d) Does not arise as the project has not been sanctioned.

#### **Allotments under Railways Catering Policy**

2568. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Catering Policy circulated by the Railway Board is to be implemented by the zonal railways;

(b) whether zonal railways are competent to initiate action by violating the Policy;

(c) if so, the rule under which it can be done;

(d) if not, then how 'trays' (khomchas) were allotted to a private contractor at New Delhi railway station as at 'A' category stations such allotments are not permitted; and

(e) the action proposed to be taken against those officers who made such allotments by violating the Railways' Catering Policy?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) No 'trays' (khomchas) were allotted by Delhi Division of Northern Railway under Catering Policy, 2010 to a private contractor at New Delhi railway station. The existing trays (khomchas) were allotted to private contractor in 1981 for sale of Miscellaneous articles.

(e) As no new allotment of tray was made under Catering Policy, 2010, Hence, there is no violation of Catering Policy.

#### **Bullet train between Hyderabad and Chennai**

2569. SHRI DEVENDER GOUD T.: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that Railways have decided to run Bullet trains between Hyderabad and Chennai *via* Dornakal and Vijayawada;